



सत्यमेव जयते

File No. 10/03/2023-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छाता तल, ब्लॉक-3,  
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,  
6<sup>th</sup> Floor, Block-3,  
CGO Complex, Lodhi Road,  
नई दिल्ली / New Delhi- 110003  
दिनांक / Dated: 20<sup>th</sup> September 2023

**ORDER**

Hon'ble Member (T) Smt. Madhu Sinha is on leave from 03.10.2023 to 20.10.2023.

There shall be Special Bench at Mumbai from 03.10.2023 to 20.10.2023 to attend to matters listed before Hon'ble Member (J) Ms Reeta Kohli and Hon'ble Member (T) Smt. Madhu Sinha. The Special Bench shall comprise of:

**Special Bench at NCLT, Mumbai- Court No. V**

1. Hon'ble Member (J) Ms Reeta Kohli
2. Hon'ble Member (T) Shri Sanjiv Dutt

Hon'ble Member (T) Shri Sanjiv Dutt shall first take up the matters of their own Division Bench (NCLT Mumbai Court No. VI) and then attend the matters of Special Bench (Mumbai Court No.V) as per Hon'ble Member's convenience.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

This is in partial modification of Order of even number dated 18.08.2023 from 03.10.2023 to 20.10.2023 only.

Any inadvertent error may be brought to the attention of the undersigned.

This issues with the approval of Hon'ble President, NCLT.

  
(Naveen Kumar Kashyap)  
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.